

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8936- JK (LD) of 2026
DATED:- 20 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Commissioner Secretary to Government
Dated: 20.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.8936 - JK(LD) of 2026 dated 20.07.2026

S No.	Title of the case	Officer In-Charge (OIC)	Designation	E-mail id/Mobile No
1.	WPC NO. 966/2023 Rakesh Rampaul & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
2.	CCP (S) No. 58/2022 SWP 1160/2014 Om Singh Bandral Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
3.	CCP No. 458/2024/Darshan Kumar & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
4.	CCP. No 309/2024 Peer Najib & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
5.	CCP No. 366/2024 Mohd Sadeeq Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
6.	WPC No. 2272/2025 Kuldeep Singh Pathania Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
7.	WPC No, 1697/2025 Mohd Yousuf Malik & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
8.	WPC No. 1397/2022 Mahavir Gundecha Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
9.	CCP 352/2025 Nellam Singh & Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
10.	WPC NO. 1063/2024 Shanaz Iqbal & Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
11.	WPC No. 1019/2024 AK Tandon & Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
12.	CCP No. 114/2021 Amit Gupta & Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
13.	CCP No. 319/2025 Mohd Iqbal Kelu Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com

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14.	CCP No. 104/2025 Jag Mohan & Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
15.	CCP No. 163/2025 K.L Sharma & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
16.	WPC No. 3401/2025 K.L Sharma & Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
17.	WPC No. 3403/2025 Balbir Singh Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
18.	RFA No. 10/2025 Kotak Mahindra Bank Pvt. Ltd & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
19.	WPC No. 2311/2025 Gulab Singh & Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
20.	WPC NO. 1157/2023 Jag Dev Singh & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
21.	WPC 2026/2025 Darshan kumar & No. Ors Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
22.	WPC No. 2299/2022 Balbir Singh & Ors Vs UT OF J&K	Mr. Om Parkash	Store Keeper (Jammu)	60057-35891 poshishjkhdc@gmail.com
23.	CCP No. 364/2019 SWP No. 01/2019 Umesh Chander Dutta Vs UT OF J&K	Mr. Mohammad Farooq	Sales Asstt. Jammu	7051393654 poshishjkhdc@gmail.com
24.	WPC 1110/2025 Billal Ahmad Bhat Vs UT OF J&K	Mr. Raja Irfan	Marketing Officer Srinagar	70064-93785 poshishjkhdc@gmail.com
25.	WPC 1538/2025 Ghulam Mohd. Dhobi Vs UT OF J&K	Mr. Farooq Ah Fashoo	Sales Asstt. Srinagar	70060-72828 poshishjkhdc@gmail.com
26.	WPC 2470/2024 Abdul Ahad Sofi Vs UT OF J&K	Mr. Raja Irfan	Officer Srinagar Marketing	poshishjkhdc@gmail.com 70064-93785
27.	WPC 2549/2025 Mohammad Yousuf Bhat Vs	Mr. Farooq Ah Fashoo	Srinagar Sales Asstt.	poshishjkhdc@gmail.com 70060-72828

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	UT OF J&K			
28.	WPC 173/2024 Nasser Ahmad Vs UT OF J&K	Mr. Raja Irfan	Marketing Officer Srinagar	70064-93785 poshishjkhdc@gmail.com
29.	WPC 3140/2023 Umesh Koul Vs	Mr. Farooq Ah Fashoo	Sales Asstt. Srinagar	70060-72828 poshishjkhdc@gmail.com
30.	WPC 2786/2025 Nasser Ahmad Dar Vs UT OF J&K	Mr. Raja Irfan	Marketing Officer Srinagar	70060-72828 poshishjkhdc@gmail.com
31.	CCPS 509/2024 Gh. Nabi Wani & Ors Vs UT OF J&K	Mr. Farooq Ah Fashoo	Sales Asstt. Srinagar	70060-72828 poshishjkhdc@gmail.com
32.	LPA 192/2024 Mohammad Ashraf Mir Vs UT OF J&K	Mr. Raja Irfan	Marketing Officer Srinagar	70060-72828 poshishjkhdc@gmail.com

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